

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. IA 01/2021 IN C.P.(IB)-446(MB)/2020

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

NAME OF THE PARTIES: - State Bank of India
V/s
Vindhyavasini Steel Corporation Pvt. Ltd.

Section 60 (5) and 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Abdulla Qureshi appeared for the Financial Creditor. Counsel Mr. Vandana S. Mishra appeared for the Corporate Debtor. List the matter on **26.08.2021** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)